

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.T.A.25 of 1997
(CO 6756-W/1985)

Date of Order : 6.8.1998

Present : Hon'ble Mr.S.Dasgupta, Administrative Member.
Hon'ble Mr.D.Purkayastha, Judicial Member.

BACHCHA SINGH

vs.

UNION OF INDIA & ORS.
(S.E.RAILWAY)

For the applicant : Mrs.Kanika Banerjee, counsel.

For the respondents: Mr.P.Chatterjee, counsel.

ORDER

Mrs.Kanika Banerjee, appearing on behalf of the applicant submits that the applicant had not contacted her for a long time and she has no instructions in proceeding with the matter.

2. Mr.P.Chatterjee, appearing for the respondents, brought to our notice that the applicant who had challenged an order of transfer through this application, has already retired on 31.8.1997 and thus the application itself has become infructuous.

3. In view of the aforesaid submissions we are of the view that no cause of action survives. The application is accordingly dismissed.

4. No order is made as to costs.


(D.Purkayastha)
Judicial Member


(S.Dasgupta)
Administrative Member

R.S.